

It was noticed in audit that 9 operators as per the details in the box, were allotted spectrum beyond the upper limit laid down in the UASL agreement. Thus while the DoT, on one hand, was not processing pending applications for licence due to non-availability of spectrum, on the other hand it was allotting spectrum to existing operators beyond the contracted limit without any upfront charges being imposed or without determination of market price of spectrum. **Based on the amount charged from CDMA operators for grant of GSM spectrum in 2007, the value of spectrum held by these operators beyond the contracted unit worked out to Rs. 2561 crore though its market value on date would be higher.**

The Technical Committee appointed by Hon'ble MoC&IT for "Allocation of Access (GSM/CDMA) spectrum and pricing" recommended in May, 2009, that the additional spectrum assigned beyond 6.2 + 6.2 MHz in a service area should attract an upfront charge equivalent to the 3G auction price from the date of assignment.

Subsequently, TRAI also recommended in May, 2010 for charging the additional spectrum held by operators beyond the licensed quantity which is under consideration of the Government. In the event of these recommendations being accepted, the **additional flow of revenue to the Government would come to Rs. 36,993 crore.**

**National Institute of Food Technology  
Entrepreneurship and Management**

4100. DR. PRABHAKAR KORE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the proposed National Institute of Food Technology Entrepreneurship and Management (NIFTEM) has started functioning;
- (b) if so, whether the first batch of students for B.Tech (Food Tech and Management) for the year 2013-14 has been admitted;
- (c) whether there is a proposal for setting up more campuses of NIFTEM in other parts of the country;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT): (a) Yes, Sir.

(b) The first Academic Session of B.Tech (Food Technology and Management) and five streams of M.Tech has commenced from 16.08.2012 (Academic Year 2012-13). The admission process for the second session 2013-14 has been started.

(c) There is no proposal at present to start more campuses of National Institute of Food Technology Entrepreneurship and Management (NIFTEM) in other parts of the country.

(d) Question does not arise.

(e) NIFTEM has started its first academic session only last year. Therefore, at present there is no proposal to start more campuses of NIFTEM.

**Gross Enrolment Ratio in higher (tertiary) education**

4101. DR. GYAN PRAKASH PILANIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the Gross Enrolment Ratio in higher (tertiary) education in India, China, Sri Lanka, Thailand and Malaysia;

(b) the budget allocation thereof along with the total amount and percentage for higher education in the above countries and India;

(c) the total number of graduates thereof as compared to India; and

(d) whether statistics reflect upon the performance in higher education?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) As per the annual publication "Statistics of Higher and Technical Education" of Ministry of Human Resource Development, the Gross Enrolment Ratio (GER) of students enrolled in higher education in the country as a percentage of the population in the age group of 18-23 years during 2009-10 (Provisional) is 15. As per the Global Education Digest (2012) published by the UNESCO Institute for Statistics, the GERs of China and Sri Lanka are 26 and 15 respectively for the year 2009-10 while the GERs of Thailand and Malaysia are 48 and 40 for the years 2010-11 and 2008-09 respectively. As per the provisional report on the All India Survey on Higher Education based on data collected upto 31st July, 2012, the GER for India is estimated to have risen to 18.8 during 2010-11.